

Gujarat Public Trusts (Repeal) Act, 2012

10 OF 2012

[11 April 2012]

CONTENTS

1. Short title
2. Repeal of Guj. 23 of 2011

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[11 April 2012]

AN ACT

to repeal the Gujarat Public Trusts Act, 2011.

It is hereby enacted in the Sixty-third Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Gujarat Public Trusts (Repeal) Act, 2012.

2. Repeal of Guj. 23 of 2011 :-

The Gujarat Public Trusts Act, 2011 is hereby repealed.